## Annexure-6 Name of the corporate debtor: ANS APARTMENTS PVT LTD.; Date of commencement of CIRP: 06/12/2019; List of creditors as on: 14.08.2024 List of operational creditors (Empoyees)

|         |   |                       |                        |                   | -                              |                  | ` -            | •  |                  |                |                           |          | (Amount in₹)       |
|---------|---|-----------------------|------------------------|-------------------|--------------------------------|------------------|----------------|--|------------------|----------------|---------------------------|----------|--------------------|
| Sl. No. | Name of<br>authorised<br>representativ<br>e, if any | Name of<br>work man   | Details of<br>received | claim             | Details of claim admitted      |                  |                |  | Amount<br>of any | aues,          | t<br>Amount<br>of claim   | Amount   | Remarks,<br>if any |
|         |   |                       | Date of<br>receipt     | Amount<br>claimed | Amount<br>of claim<br>admitted | Nature of        | related party? | %<br>voting<br>share in<br>CoC, if<br>applicabl<br>e |                  | that<br>may be | under<br>verificatio<br>n | of claim |                    |
| 1       | N/A   | Vinod Kumar<br>Kasana | 23/12/2019             | 71,518            |                                | Unpaid<br>Salary | NO             | N/A  | 0                | 0              | 0                         | 0        | NIL                |
| Total   |   |                       |                        | 71,518            | 71,518                         |                  |                |  |                  |                |                           |          |                    |